

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 236 of 2013

Dated : 5th December, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Gujarat Urja Vikas Nigam Ltd.

..... Appellant(s)

Versus

**Gujarat Electricity Regulatory
Commission & Anr.**

..... Respondent(s)

Counsel for the Appellant(s) : Mr. M.G. Ramachandran,
Mr. Anand K. Ganesan
Ms. Swapna Seshadri

Counsel for the Respondent(s) : Mr. Tejas Karia,
Mr. Ramanuj Kumar,
Mr. Sunjendu Das
Mr. Siddharth Agrawal for R-2

ORDER

The learned counsel for the Appellant seeks some time to file the rejoinder. Accordingly, he is directed to file the same after serving copy on the other side.

Post the matter for hearing on **16.01.2014** along with Appeal Nos. 290, 291 & 292 of 2013.

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson